

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-102

CP(CAA) No. 90/230/232/ND/2022 (2nd Motion)

IN THE MATTER OF:

Nestle India Ltd.

....Applicant

SECTION

U/s 230-232

Order delivered on 10.08.2022

CORAM:

**SHRI P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Anirudh Das, Adv., Mr. Alind Chopra, Adv. &
Ms. Gunjan Soni, Adv.

For the Respondent :

ORDER

This is 2nd Motion application filed under Section 230(1)(b). We have heard the submissions made by Ld. Counsel for Petitioner and perused the paper book. Order in this matter is **reserved**.

5d/-

**(RAHUL BHATNAGAR)
MEMBER (T)**

Md Saddam

5d/-

**(P.S.N. PRASAD)
MEMBER (J)**